

Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Ms. Neha Garg

Counsel for the Respondent(s) : Mr. Saurabh Mishra for R-1
Mr. Kumar Mihir
Mr. Abhishek Kaushik for R-2

A.No. 144 of 2014 & IA No. 244 of 2014

State Load Despatch Centre, Karnataka ... **Appellant(s)**
Versus
Central Electricity Regulatory Commission & Ors. ... **Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Ms. Neha Garg

Counsel for the Respondent(s) : Mr. Saurabh Mishra for R-1
Mr. Anantha Narayana M.G. for R-2
Mr. Samarth Chowdhury
Mr. Manu Seshadri for R-3

Appeal No.166 of 2015 & IA No. 269 of 2015

State Load Despatch Centre, Karnataka ... **Appellant(s)**
Versus
Central Electricity Regulatory Commission & Ors. ... **Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Ms. Neha Garg

Counsel for the Respondent(s) : Mr. Saurabh Mishra for R-1
Mr. Basava Prabhu S. Patil, Sr. Adv.
Mr. Geet Ahuja
Mr. Anantha Narayana M.G. for R-2
Mr. Samarth Chowdhury
Mr. Manu Seshadri for R-3

Appeal No.368 of 2017& IA No. 746 of 2017

State Load Despatch Centre, Karnataka ... **Appellant(s)**

